

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 102 of 2011 &
I.A. No. 174 of 2011

Dated : 15th September, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Haryana Vidyut Prasaran Nigam Limited ... Appellant(s)

Versus

Haryana Electricity Regulatory Commission & Ors.....Respondent(s)

Counsel for the Appellant(s): Mr. Pratam Kant for
Mr. Neeraj Kr. Jain

Counsel for the Respondent(s): Ms. Shikha Ohri for (HERC)

ORDER

The learned counsel for the Commission has filed their
Written Submissions/reply.

The Representatives of Respondent Nos. 2 & 3 seeks some
time to engage a counsel.

Post the matter on **13.10.2011**. In the meantime, Rejoinder,
if any, be filed after serving copy on the other side.

(V.J. Talwar)
Technical Member

(Justice M. KarpagaVinayagam)
Chairperson

TS /KS